Annexure 8

Name of the Corporate Debtor	Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)
Date of commencement of CIRP	28-11-2022
List of creditors as on	17-02-2023

List of operational creditors (other than Workmen and Employees and Governemnt Dues)

(Amount in Rs.)

Sl. No.	Name of the creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	BSE Limited	13-12-2022	8,73,200	8,73,200	Fines for non-compliances of LODR provisions	-	-	No	0%	-	-	-	-	
2	National Stock Exchange of India Limited	12-12-2022	36,70,980	35,43,540	Fines for non-compliances	-	-	No	0%	-	-	-	-	
3	Grandmark & Associates, Chartered Accountants	11-01-2023	4,50,000	-	Outstanding fee	-	-	No	0%	-	-	-	4,50,000	
4	Jai Ganesh Ispat & Ferro Alloys Pvt Ltd	20-01-2023	49,95,859	-	Opertional dues	-	-	No	0%	-	-	-	49,95,859	
5	Neeraj Projects Private Limited	20-01-2023	5,18,26,196	-	Opertional dues	-	-	No	0%	-	-	-	5,18,26,196	
			6,18,16,235	**44,16,740**								**-**	**5,72,72,055**	